## (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): (a) and (b) Yes, Sir. Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Technology Upgradation/Establishment/Modernization of food processing industries in the country.

(c) and (d) During the current year the Ministry has extended financial assistance to 545 units under the Scheme for Technology Upgradation/ Establish-ment/Modernization of food processing industries in the country for which an amount of Rs.92.87 crore has been released as on 04.03.2011 against budgetary allocation of Rs. 106.01 crore.

## Irregularities in Mid-Day-Meal Scheme

1788. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received reports regarding mismanagement of Mid-Day-Meal Scheme in several States;
  - (b) if so, the facts and the details thereof;
- (c) whether the share of eligible children getting mid-day meals in various States is quite high, but the percentage of children getting mid-day-meals is poor; and
- (d) if so, the steps Government proposes to take to remove various irregularities in the distribution of mid-day-meals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Mid Day Meal Scheme (MDMS) evaluation reports have assessed the percentage of children covered under the scheme, offtake of foodgrains against norms, availability of (kitchen sheds and utensils for cooking as well as eating, drinking water availability) and the kind of fuel used for cooking. They have also evaluated the utilisation of funds released for MDMS, timeliness of release of funds to schools and promptness of payment to cooks

and self help groups involved in the programme. In addition the surveys have evaluated the overall quality of food, and whether there is any discrimination on grounds of caste in the appointment of cooks as well as serving of food to the children. The overall supervision of the programme has also been assessed along with the grievance redressal mechanisms in place.

- (c) No, Madam. Out of 11.36 crore beneficiaries approved for the year 2010-11, 10.59 crore (93%) are getting cooked and nutritious mid-day meals.
- (d) In order to ensure effective implementation of the scheme, there is a detailed monitoring mechanism at the school, block, district, State and the National levels. The scheme is constantly reviewed through Quarterly Progress Reports; in the National level Steering cum Monitoring Committee meetings and during Programme Approval Board meetings as well as through the Central Review Missions. In addition independent monitoring institutes evaluate the Scheme at regular intervals.

## Charges against Director of NCPUL

1789. SHRI RAASHID ALVI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that CBI has filed a case of disproportionate assets against the Director of National Council for Promotion of Urdu Language (NCPUL);
  - (b) whether it is a fact that he was arrested;
  - (c) whether it is also a fact that he has been given the charge of NCPUL again; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) A disproportionate assets case No.RC-50(A)/2005 was registered by the Central Bureau of Investigation on 29.9.2005 against Dr.Hamidullah Bhat, Director, National Council for Promotion of Urdu Language (NCPUL).

- (b) Yes, Sir.
- (c) and (d) In pursuance of the powers conferred vide Rule 3.7 and Rule 4.4 of the Memorandum of Association(MOA) of the NCPUL, the Central Govt. vide Order No.1-49/2005-D-